

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - I,
MUMBAI

MA 583/2018 IN TCP (IB)-387/MB/2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **24.08.2018**

NAME OF THE PARTIES: **NABH INTERIOR WORKING**

v/s.

MMS INFRASTRUCTURE LTD.

SECTION 8 OF INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER

24. MA 583/2018 IN TCP (IB)-387/MB/2017

At request, list this matter on 25.9.2018.

SDI-

RAVIKUMAR DURAISAMY
Member (Technical)

SDI-

B.S.V. PRAKASH KUMAR
Member (Judicial)